

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 368/1997
in
O.A. NO. 3056/1992

(19)

New Delhi this the 13th January, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI N. SAHU, MEMBER (A)

Ex. Constable Ganesh Bahadur
S/O Shri Budh Singh,
R/O Qtr. No. 164, Type-I,
P.T.S., Malvia Nagar,
New Delhi. ... Applicant

(By Shri Shankar Raju, Advocate)

-Versus-

Shri Ranvir Singh,
Dy. Commissioner of Police,
7th Bn. P.T.S.,
Malvia Nagar,
New Delhi. ... Respondent

ORDER (ORAL)

Shri Justice K. M. Agarwal :-

As the application for contempt appears to be premature, the learned counsel is permitted to withdraw it with liberty to file a fresh application.

KM
(K. M. Agarwal)
Chairman

NS
(N. Sahu)
Member (A)

/ as/